

19

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 261/16	TP 111/17	For filing objections by Respon-dent counsel	433( e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **RAJESH S.**  
ADVOCATE  
8123976974

*Petitioner*

*Shri Ratakonda Murali*

**ORDER**

Proxy Counsel for Corporate Debtor is present. Counsel for Petitioner is present. For hearing as a last chance. Post it on 02.02.2018.

*Ashok Kumar Mishra*  
**Member (T)**

*Shri Ratakonda Murali*  
**Member (J)**